GOVERNMENT OF INDIA MICRO, SMALL AND MEDIUM ENTERPRISES LOK SABHA

UNSTARRED QUESTION NO:6173 ANSWERED ON:04.05.2010 WELFARE SCHEME FOR COIR WORKERS Pangi Shri Jayaram

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state:

- (a) the total number of men and women engaged in coir industry, State-wise;
- (b) whether the Government has formulated any welfare and insurance scheme for the workers engaged in coir industries;
- (c) if so, the details thereof alongwith the funds allocated in this regard, State-wise; and
- (d) the steps taken by the Government to check proper utilisation of such funds?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR MICRO, SMALL AND MEDIUM ENTERPRISES (SHRI DINSHA PATEL)

(a) The estimated total number of men and women engaged in coir industry, State-wise, (upto 2008-09) is given below: -

State Men Women Total

Andhra Pradesh 9,600 38,400 48,000
Karnataka 5,080 20,320 25,400
Kerala 93,000 3,72,000 4,65,000
Orissa 2,700 10,800 13,500
Tamil Nadu 20,820 83,280 1,04,100
Others 3,780 15,120 18,900
Total 1,34,980 5,39,920 6,74,900

(b) to (d): The Ministry of Micro, Small & Medium Enterprises is implementing through Coir Board (a statutory body under the administrative control of the Ministry) 'Coir Workers Group Personal Accident Insurance Scheme'. The Scheme was first introduced in 1998 in coir sector with the objective of securing the life of coir workers against accidents. Nearly four lakh coir workers are covered under the scheme, without having to pay any premium for such coverage. The entire insurance premium is paid by the Coir Board to the Insurance Company. The Scheme does not envisage State-wise allocation of funds. Under the scheme an amount of Rs. 50,000/- is provided as compensation for accidental death/permanent total disability and Rs. 25,000/- is provided as compensation for permanent partial disability. During 2009-10, an amount of Rs. 6, 61,800/- was paid as insurance premium and 16 insurance claims were settled.